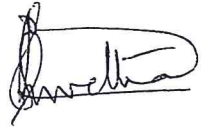


NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 08/11/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : CP/632/ (IB)/2017
NAME OF THE PETITIONER(S) : EDELWEISS ASSET RECONSTRUCTION CO LTD
NAME OF THE RESPONDENT(S) : AML STEEL & POWER LTD
UNDER SECTION : 7 RULE 4

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	
1.	Bhagavath Krishnan Shwetha Vasudevan	Counsel for the Applicant/Financial creditors	

ORDER

Counsel for petitioner present. He is directed to send private notice to the respondent for their appearance and for making submissions and file proof of the same by way of an affidavit on the next date of hearing. Put up on 13.11.2017 at 10.30A.M.

-sd-
K Anantha Padmanabha Swamy
Member (Judicial)

bc